

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 109 of 2020 in CP(IB) 22 of 2017 With
IA 110 of 2020
IA 111 of 2020
IA 112 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2020

Name of the Company:

Micro Forge (India) Ltd
V/s
State Bank of India & Ors

Section:


10/60 of IBC, 2016

ORDER

Learned Counsel Mr. Rajesh Bohra appeared for the Personal Guarantor.
Learned Counsel Ms. Noopur K Dalal appeared for the State Bank of India.
Learned Counsel Mr. Hiren J Trivedi appeared for the Liquidator of the
Corporate Debtor.

Matter stands adjourned to 07.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 17th day of August, 2020.